

NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH
CHENNAI

(17)

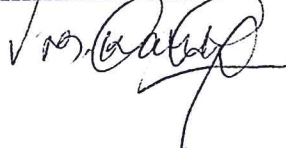

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 26/10/2017 AT 10.30 AM

PRESENT: SHRI. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : CP/604/(IB)/2017
NAME OF THE PETITIONER(S) : ICICI BANK LTD
NAME OF THE RESPONDENT(S) : NSR ELEKEMENT PVT LTD
UNDER SECTION : 7 RULE 4

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
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REPRESENTATION BY WHOM

1. V.M. KARTHIK.	financial Creditor	✓	
2. Sampath Kumar.	R.M. ICICI Bank		

ORDER

Counsel for petitioner/Financial Creditor present and filed an affidavit in proof of the service of notice to the respondents for their appearance and for making submissions. No representation on behalf of the respondent. The matter is adjourned for hearing submissions of the respondent. Put up on 02.11.2017 at 10.30 A.M.

-S-d
K Anantha Padmanabha Swamy
Member (Judicial)

bc